

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3341  
ANSWERED ON:19.08.2004  
EXPENDITURE INCURRED ON RAILWAY POLICE OF MAHARASHTRA  
Adhalrao Patil Shri Shivaji

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether a huge amount of arrears of expenditure incurred by Government of Maharashtra on Railway Police, is due from the Railways;
- (b) if so, the amount of such arrears as on March 31, 2003 and 2004;
- (c) whether any procedure has been laid down for streamlining the clearance of such dues; and;
- (d) if so, the details thereof ?.

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIR. VELU)

- (a) 'No Sir'. The claims amounting to Rs. 24.92 crore only are outstanding for want of non-availability of Audit Certificate, operation of unsanctioned posts by State Government, etc. The matter is under discussion between the State Government and Railways concerned.
- (b) The outstanding amount payable to Government of Maharashtra as on 31-03-2003 and 31-03-2004 was Rs. 25.21 crore and Rs. 39.52 crore respectively. However out of Rs. 39.52 crore outstanding on 31-03-04, payment of Rs. 14.60 crore has already been made and the outstanding amount as on date is Rs. 24.92 crore only.
- (c) & (d) Railways have standing instructions to pay all clearly admissible bills.